



\$~5, 8 to 160

- * **IN THE HIGH COURT OF DELHI AT NEW DELHI**
- + **LA.APP. 155/2011 & CM APPL. 14070/2015**
JASPAL SINGH (DEC) THRU.LRS Appellants
versus
UOI & ANR Respondents
- + **LA.APP. 40/2007**
DHARAM VEER Appellant
versus
UOI & ANR. Respondents
- + **LA.APP. 42/2007**
SRI RAM & ANR. Appellant
versus
UOI & ANR. Respondents
- + **LA.APP. 43/2007**
BED RAM Appellant
versus
UOI & ANR. Respondents
- + **LA.APP. 44/2007**
ATTAR SINGH Appellant
versus
UOI & ANR. Respondents
- + **LA.APP. 58/2007**
DULI CHAND Appellant
versus
UOI & ANR. Respondents
- + **LA.APP. 59/2007 & CM APPL. 13373/2016**
BED RAM Appellant
versus
UOI & NAR Respondent
- + **LA.APP. 1143/2008**
UOI & ANR. Appellant
versus
BHOHTI DECEASED THR.LR'S Respondent
- + **LA.APP. 911/2010**
KEHAR SINGH Appellant
versus



- UNION OF INDIA & ORS Respondents
+ **LA.APP. 338/2015, CM APPL.2671/2016 & 41910/2016**
FAKIR CHAND (DECEASED) THR LRS & ORS..... Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 339/2015 & CM APPL. 11804/2015**
HUKUM SINGH SINCE DECEASED THR LRS & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 144/2019**
PRAKASH & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 230/2022**
SALEK RAM (DECEASED) THR LRS & ORS. Appellants
versus
UNION OF INDIA & ANR. Respondents
+ **LA.APP. 366/2022, CM APPLS. 52464/2022 & 52465/2022**
SITA RAM (DECEASED) THR. LR CHAVAN & ANR. Appellants
versus
UNION OF INDIA & ORS. Respondents
+ **LA.APP. 61/2007**
KESAR SINGH & ORS. Appellants
versus
UOI & ANR Respondents
+ **LA.APP. 62/2007**
GANGA RAM & ANR Appellants
versus
UOI & ANR Respondents
+ **LA.APP. 63/2007**
SATTO DEVI & ORS Appellants
versus
UOI & ANR Respondents
+ **LA.APP. 64/2007**



	ANGOORI DEVI (D) THRU. L.R.	 Appellant
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 65/2007</u>	
	RAJ PAL	 Appellant
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 66/2007</u>	
	KAILASH SHARMA & ANR	 Appellants
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 73/2007</u>	
	TEK CHAND	 Appellant
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 87/2007, CM APPLS. 808/2019 & 809/2019</u>	
	PRITAM SINGH & ORS.	 Appellants
	versus	
	UOI & ORS.	 Respondents
+	<u>LA.APP. 412/2007</u>	
	GIRIRAJ & ORS.	 Appellants
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 89/2007</u>	
	BALBIR SINGH	 Appellant
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 1234/2008</u>	
	HANS RAJ DECD. THR . LR'S	 Appellants
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 1235/2008</u>	
	SURYA PRAKASH & ORS.	 Appellants
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 130/2009</u>	
	SHRI BHIK RAM	 Appellant
	versus	



	UNION OF INDIA & ORS.	 Respondents
+	<u>LA.APP. 607/2009</u>	
	NEKI RAM	 Appellant
	versus	
	UOI	 Respondent
+	<u>LA.APP. 91/2007</u>	
	BHIM SINGH DECD. THR.LR'S & ORS	 Appellants
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 293/2007</u>	
	JAGBIR SINGH	 Appellant
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 372/2007</u>	
	BHOPAL SINGH	 Appellant
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 72/2016 & CM APPL. 11271/2016</u>	
	RAGHUBAR DAYAL @ RAGHUBER SINGH @ RAGHBAR SINGH & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 335/2008</u>	
	MUNSHI DECEASED THROUGH L.R'S & ORS	 Appellants
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 500/2008</u>	
	BHARAT SINGH & ORS	 Appellants
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 501/2008</u>	
	ZILE SINGH (DECEASED) THROUGH L.R'S	 Appellants
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 508/2008</u>	
	JAGWATI	 Appellant
	versus	
	UOI & ANR	 Respondents



- + **LA.APP. 509/2008**
BIR SINGH Appellant
versus
UOI & ANR Respondents
- + **LA.APP. 564/2008**
AMAN SINGH Appellant
versus
UOI & ANR Respondents
- + **LA.APP. 565/2008**
SHASHI VERMA Appellant
versus
UOI & ANR. Respondents
- + **LA.APP. 609/2008 & CM APPL. 917/2016**
NIMANT RANA & ORS. Appellants
versus
UOI & ANR. Respondents
- + **LA.APP. 631/2008**
DINESH KUMAR & ORS. Appellants
versus
UOI & ANR. Respondents
- + **LA.APP. 737/2008**
INDER SINGH Appellant
versus
U.O.I & ANR Respondents
- + **LA.APP. 739/2008**
RAMESH BASISTHA Appellant
versus
U.O.I & ORS Respondents
- + **LA.APP. 748/2008, CM APPL. 945/2011, 2181/2011 & 52896/2018**
DAL CHAND & ORS Appellants
versus
U.O.I & ORS Respondents
- + **LA.APP. 816/2008, CM APPL. 12931/2017, 12932/2017, 12933/2017, 36662/2017 & REVIEW PET. 132/2017**
KISHAN SAHAI THRU L.R'S Appellants
versus
UOI & ANR Respondents
- + **LA.APP. 817/2008**



	JAGBIR & ORS	 Appellants
	versus	
	UOI & ORS	 Respondents
+	<u>LA.APP. 876/2008</u>	
	RISHAL SINGH DECD. THR. LR'S	 Appellants
	versus	
	UOI & ORS.	 Respondents
+	<u>LA.APP. 966/2008</u>	
	RAJ KUMAR	 Appellant
	versus	
	UOI & ORS.	 Respondents
+	<u>LA.APP. 992/2008</u>	
	AJEET SINGH	 Appellant
	versus	
	UOI & ORS.	 Respondents
+	<u>LA.APP. 994/2008, CM APPL. 12577/2017, 12578/2017, 12579/2017, 36659/2017 & REVIEW PET. 128/2017</u>	
	HARI SINGH	 Appellant
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 995/2008</u>	
	PREM SINGH	 Appellant
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 996/2008</u>	
	RAJENDER PRASHAD & ORS.	 Appellants
	versus	
	UOI & ANR.	 Respondents
+	<u>LA.APP. 1038/2008, CM APPL. 11903/2015 & 11904/2015</u>	
	UOI	 Appellant
	versus	
	KHAZAN SINGH & ORS.	 Respondents
+	<u>LA.APP. 1040/2008</u>	
	UOI	 Appellant
	versus	
	CHAMPA DEVI DECD. THR. LR'S	 Respondents
+	<u>LA.APP. 1042/2008</u>	
	UOI	 Appellant



versus
+ RICHAM RAM & ORS. Respondents
+ **LA.APP. 1043/2008**
+ UOI Appellant

versus
+ PHOOL SINGH & ORS. Respondents
+ **LA.APP. 1136/2008**
+ JASWANT SINGH RANA (DECEASED) THR. LRS
..... Appellants

versus
+ UOI & ANR Respondents
+ **LA.APP. 1141/2008**
+ UOI Appellant

versus
+ MANSA RAM DECD. THR. LR'S & ORS. Respondents
+ **LA.APP. 1142/2008, CM APPL. 42668/2023 & 42669/2023**
+ UOI Appellant

versus
+ KISHORI @ BHOLA DECD. THR.LR'S & ORS. Respondents
+ **LA.APP. 1144/2008**
+ UOI & ANR. Appellants

versus
+ NATHU & ORS. Respondent
+ **LA.APP. 1145/2008**
+ UOI Appellant

versus
+ BALBIR & ORS. Respondents
+ **LA.APP. 1146/2008, CM APPL. 11470/2015 and 11471/2015**
+ UOI Appellant

versus
+ HARI KISHAN DECD. THR.LR'S & ORS. Respondents
+ **LA.APP. 1147/2008**
+ UOI & ANR. Appellants

versus
+ SOHAN THR.HIS LR'S Respondents
+ **LA.APP. 1148/2008**
+ UOI Appellant

versus



- + KHAZAN SINGH DECD. THR. LR'S Respondents
LA.APP. 1204/2008
DEVENDER KUMAR TRIGUNA Appellant
versus
- + UOI & ANR. Respondents
LA.APP. 1238/2008
CHINTA Appellant
versus
- + UOI & ANR. Respondents\
LA.APP. 89/2009
OM PRAKASH (SINCE DECEASED) THROUGH LRS Appellants
versus
- + UOI & ORS. Respondents
LA.APP. 528/2009
SHER SINGH (DECEASED) THR. LRS Appellants
versus
- + UOI & ANR Respondents
LA.APP. 550/2009
GUNI RAM DECD THR LRS Appellants
versus
- + UNION OF INDIA & ORS Respondents
LA.APP. 551/2009
RANJIT KUMAR TRIGUNA Appellant
versus
- + UNION OF INDIA & ANR Respondents
LA.APP. 552/2009
JAGDIP KUMAR TRIGUNA Appellant
versus
- + UNION OF INDIA & ANR Respondents
LA.APP. 553/2009
BAHADUR DECD THR LRS Appellants
versus
- + UNION OF INDIA & ANR Respondents
LA.APP. 556/2009
ATTAR SINGH DECD THR LRS Appellants
versus
UNION OF INDIA & ANR Respondents



- + **LA.APP. 559/2009 & CM APPL. 41913/2019**
PEHLAD Appellant
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 560/2009 & CM APPL. 14064/2015**
AJIT SINGH Appellant
versus
UNION OF INDIA & ORS Respondents
- + **LA.APP. 576/2009 & CM APPL. 14065/2015**
NARENDER KUMAR TRIGUNA Appellant
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 580/2009 & CM APPL. 14066/2015**
KESAR SINGH & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 595/2009 & CM APPL. 14010/2015**
PREM RAJ & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 618/2009, CM APPL. 11472/2015 & 11473/2015**
BADLEY Appellant
versus
UOI & ANR Respondents
- + **LA.APP. 647/2009**
MEHAR CHAND & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 650/2009**
PREM RAJ & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 101/2010, CM APPL. 14013/2015**
RATTO DEVI DECD THR LRS & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 253/2010 & CM APPL. 14060/2015**



RAM PAT Appellant
versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 263/2010 & CM APPL. 14068/2015**
RAMESH & ANR Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 264/2010 & CM APPL. 14069/2015**
HARI SINGH DECD THR LRS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 311/2010, CM APPL. 14014/2015 & 6488/2017**
MAMRAJ & ORS Appellants
versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 314/2010**
LAKHMI CHAND & ORS Appellants
versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 315/2010 & CM APPL. 14063/2015**
JAGGAN & ORS Appellants
versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 316/2010 & CM APPL. 14062/2015**
RAMESH DECD THR LRS & ORS Appellants
versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 380/2010**
KESAR SINGH & ORS Appellants
versus
UOI Respondent
+ **LA.APP. 454/2010, CM APPL. 14079/2015 & 21034/2019**
DAYA KISHAN DECD THR LRS & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 677/2010, CM APPL. 12572/2017, 12574/2017, 36669/2017, 12573/2017 & REVIEW PET. 127/2017**
OM PRAKASH & ANR Appellants



- versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 678/2010 & CM APPL. 14058/2015**
SHRI CHANDERMAN @ CHANDER SINGH Appellant
- versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 679/2010, CM APPL. 12927/2017, 12928/2017, 12929/2017, 36664/2017 & REVIEW PET. 131/2017**
RAM SINGH DECD THR LRS & ORS Appellant
- versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 682/2010 & CM APPL. 14067/2015**
MOOL CHAND DECD THR LRS Appellant
- versus
UNION OF INDIA Respondent
+ **LA.APP. 683/2010**
YASH PAL & ORS Appellants
- versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 699/2010**
NAIN SINGH THR LRS Appellant
- versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 765/2010, CM APPL. 14073/2015**
DAL CHAND & ORS Appellants
- versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 827/2010 & CM APPL. 14012/2015**
BHOOP SINGH DECD THRU LRS Appellants
- versus
UOI & ANR Respondents
+ **LA.APP. 1070/2010, CM APPL. 14080/2015**
RAM KISHAN DECD THRU LRS & ORS Appellants
- versus
UOI & ANR Respondents
+ **LA.APP. 15/2011 & CM APPL. 14081/2015**
MUSSADI DECD THR LRS Appellants
- versus



	UNION OF INDIA & ORS	 Respondents
+	<u>LA.APP. 29/2011</u>	
	DAL CHAND & ANR	 Appellants
	versus	
	UNION OF INDIA	 Respondent
+	<u>LA.APP. 39/2011</u>	
	UMA DHOWAN & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 54/2011</u>	
	KARAN SINGH	 Appellant
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 140/2011 & CM APPL. 14071/2015</u>	
	RANJEET SINGH DECD THR LRS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 156/2011 & CM APPL. 14011/2015</u>	
	BED RAM	 Appellant
	versus	
	UOI & ANR	 Respondents
+	<u>LA.APP. 251/2011 & CM APPL. 14015/2015</u>	
	HARI CHAND	 Appellant
	versus	
	UNION OF INDIA & ORS	 Respondents
+	<u>LA.APP. 708/2011 & CM APPL. 3077/2017</u>	
	LEKH RAM	 Appellant
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 716/2011</u>	
	GOPAL SINGH & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 5/2012 & CM APPL.33879/2024</u>	
	SURJAN & ORS	 Appellants
	versus	
	UNION OF INDIA & ORS	 Respondents
+	<u>LA.APP. 6/2012</u>	



	GIAN CHAND DECD THR LRS & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 10/2012 & CM APPL. 44574/2022</u>	
	ANANT RAM & ANR	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 13/2012</u>	
	BUDHAN DECD THRU LRS	 Appellants
	versus	
	UNION OF INDIA & ORS	 Respondents
+	<u>LA.APP. 37/2012 & CM APPL. 14072/2015</u>	
	DAROGA DECD THR LRS & ORS	 Appellants
	versus	
	UNION OF INDIA & ORS	 Respondents
+	<u>LA.APP. 218/2012</u>	
	NET RAM THROUGH LRS AND ANR	 Appellants
	versus	
	UOI AND ANR	 Respondents
+	<u>LA.APP. 223/2012</u>	
	HARI SINGH THROUGH LRS	 Appellants
	versus	
	UOI AND ANR	 Respondents
+	<u>LA.APP. 49/2013</u>	
	SAMARTA LRS AND ORS	 Appellants
	versus	
	UOI AND ANR	 Respondents
+	<u>LA.APP. 51/2013 & CM APPL. 14061/2015</u>	
	NET RAM	 Appellant
	versus	
	UOI AND ANR	 Respondents
+	<u>LA.APP. 73/2015 & CM APPL. 1918/2015</u>	
	KARTAR SINGH (DECEASED) THR LEGAL HEIRS	 Appellants
	versus	
	UNION OF INDIA& ANR	 Respondents
+	<u>LA.APP. 99/2015 & CM APPL. 3573/2015</u>	



UNION OF INDIA Appellant
versus
KARTAR SINGH (DECEASED) THR LRS & ORS Respondents
+ **LA.APP. 75/2015 & CM APPL. 1923/2015**
BIRMA DEVI & ORS Appellants
versus
UNION OF INDIA & ORS Respondents
+ **LA.APP. 85/2015 & CM APPL. 2272/2015**
LAKHMI CHAND & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 86/2015, CM APPL. 2282/2015 & 19952/2023**
JUGAL KISHORE & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 115/2015 & CM APPL. 3870/2015**
UNION OF INDIA Appellant
versus
BIRMA DEVI & ORS Respondents
+ **LA.APP. 308/2015, CM APPL. 10779/2015 & 10780/2015**
UNION OF INDIA Appellant
versus
ANULIKA GUPTA & ANR Respondents
+ **LA.APP. 423/2015**
HARI KISHAN (DECEASED) THR LEGAL HEIRS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 426/2015**
NATHU (DECEASED) THR LRS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 445/2015**
NATHU (DECEASED) THR LRS Appellants
versus
UNION OF INDIA & ANR Respondents
+ **LA.APP. 14/2016**
NAIN SINGH (DECEASED) THR HIS LRS Appellants



	versus	
	UNION OF INDIA	 Respondent
+	<u>LA.APP. 18/2016</u>	
	MAHIPAL (DECEASED) THR LRS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 19/2016</u>	
	CHHATTAR SINGH	 Appellant
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 173/2016, CM APPL.9203/2020</u>	
	RAM SAROOP THROUGH LRS	 Appellants
	versus	
	UOI AND ANR	 Respondents
+	<u>LA.APP. 196/2016, CM APPL.18089/2023 & 28909/2024</u>	
	BUDH RAM @ BUDH SINGH (DECEASED) THR LRS & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 292/2016</u>	
	HARI KISHAN SHARMA & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 11/2017</u>	
	SHASHI KUMAR	 Appellant
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 157/2017</u>	
	MOHD ISHA & ORS	 Appellants
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 166/2017</u>	
	HARISH VATS	 Appellant
	versus	
	UNION OF INDIA & ANR	 Respondents
+	<u>LA.APP. 256/2017</u>	
	POOJA	 Appellant
	versus	



The Order is downloaded from the DHC Server on 25/07/2025 at 08:28:21



- + **LA.APP. 4/2019, CM APPL. 1666/2019, 1667/2019 & 1668/2019**
UNION OF INDIA Appellant
versus
RAGHUBAR DAYAL @ RAGHBAR SINGH & ORS
..... Respondents
- + **LA.APP. 49/2019, CM APPL. 16601/2019, 16603/2019 & 16604/2019**
UNION OF INDIA Appellant
versus
HANSO (DECEASED) THR LRS & ANR Respondents
- + **LA.APP. 94/2019, CM APPL. 25848/2019 & 25849/2019**
UNION OF INDIA Appellant
versus
MUKESH KUMAR & ANR Respondents
- + **LA.APP. 130/2019**
DAL CHAND SHARMA & ORS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 137/2019 & CM APPL. 38884/2019**
BHOOP SINGH (DECEASED) THR LRS Appellants
versus
UNION OF INDIA & ANR Respondents
- + **LA.APP. 65/2022 & CM APPL. 11646/2022**
SUNDER LAL & ANR. Appellants
versus
UNION OF INDIA & ANR. Respondents
- + **LA.APP. 231/2022**
DAL CHAND SAINI & ANR. Appellants
versus
UNION OF INDIA & ANR. Respondents
- + **LA.APP. 298/2022**
JAI BHAGWAN DECEASED THROUGH HIS LEGAL HEIRS
AND ORS. Appellants
versus
UNION OF INDIA AND ANR. Respondents



Present:

Counsel for the Appellant(s)

Mr. R. B.Singh and Mr. Ratan Prakash, Advocates in item nos. 16, 17, 28, 29, 31, 32, 33, 34, 73, 135, 136, 137 and 141

Ms. Mishwa Mohini Gupta, Advocate in item no. 16, 80 and 110

Mr. Y.R. Sharma with Mr. Y.P. Chopra, Advocates in item 38

Mr. N.S. Chechi, Mr. Neeraj and Ms. Rekha Chauhan, Adv. in item no.8, 9, 10, 20, 25, 52, 113, 120 and 142

Mr. Prashant Katara, Adv. in item no.21, 42, 45, 49, 55, 72, 74, 83, 91 and 96

Mr. Siddharth Panda Adv. for UOI in item nos. 126, 130, 136, 137, 146, 149, 150, 151, 152, 153 and 154.

Mr. Rajneesh Sharma, Adv. in item no. 155

Mr. G. Mohanty, Ms. Vidhi Singh, Mr. Kushal Pal Chauhan, Mr. Praveen Kumar, Mr. D.S. Chauhan and Mr. Karan Bhatia, Advocates in item 51,53, 56, 98, 100 and 102

Counsel for the Respondent(s)

Ms Mrinalini Sen, Standing Counsel for DDA in item nos. 5, 11, 12, 15, 36, 40, 41, 42, 43, 45, 49, 62, 69, 80, 81, 82, 84, 88, 89, 90, 91, 92, 99, 102, 104, 105, 106, 107, 111, 112, 113, 120, 123, 124, 128, 129 & 139.

Mr Kunal Sharma and Mr Vaishnav Kumar, Advs. for DDA in item no.8, 10, 13, 21, 22, 23, 24, 25, 26, 27, 29, 30, 31, 32, 33, 44, 46, 47, 50, 51, 54, 55, 56, 57, 58, 59, 60, 61, 63, 64, 65, 66, 67, 70, 71, 72, 74, 77, 79, 83, 85, 90, 91, 94, 95, 97, 101, 108, 112, 114, 115, 116, 119, 121, 122, 125, 127, 130, 132, 133, 134, 135, 141, 143, 145, 146 & 148.

Mr. Anuj Chaturvedi, Adv. for DDA in item no. 19, 24, 73 and 160

Ms Kirtika Gupta, Adv. for DDA in item no.18, 118 and 155.

Ms Meghna and Ms Garima Jain, Advs. for DDA in item no.28.

Mr Robin Tehlan and Mr Kartik Jindal, Advs. for respondent/DDA

Mr Mayank Bamniyal, Adv. for DDA in item no.56 and 142.

Mr Apurva Gaur, Adv. for DDA in item no.136.

Mr Rahul Bakshi, Adv. for DDA in item no.131.

Mr M.K. Singh, Adv. for DDA in item no.36, 110

Mr. Ashutosh Kaushik, Advocate for DDA in item 65

Ms. Nidhi Raman, CGSC with Mr. Zubin Singh, Advocates for DDA in item no. 117



Ms. Manika Tripathy and Mr. Prabhav Palli, Advocates for DDA in item 103

Ms. Sapna Chauhan, Adv. for DDA in item nos. 34, 48 and 73

Mr. Gaurav Kakar, Advocate for LR1 in item no. 129

Mr. Gaganmeet Singh Sachdeva and Mr. Akshay Pratap Singh, Advocates for DDA in item 93

Mr. Roshan Lal Goel and Ms. Anju Gupta, Advocates for DDA in item 100

Mr. Neeraj Kumar and Mr. Jatin Choudhary, Advocates for DDA in item nos. 68, 75, 140, 151 and 158

Mr. Akhil Mittal, Additional Standing counsel with Mr. Vineet Kumar Mishra, Advocates for DDA in item 20

Ms. Manika Tripathy, Mr. Prabhav and Mr. Aditya Shukla, Advocates for DDA in item 103

Mr. Karanjot Singh Mainee and Mr. Sanjivni Bora, Advocates for DDA in item no. 138 and 152

Ms. Latika Malhotra, Advocate for DDA in item 137 and 144

Mr. Tushar Gupta, Advocate for DDA in item 150

Ms. Kamna Singh, Advocate for DDA in item 14, 78, 153 and 159

Ms. Prity Sharam, Advocate for DDA in item 154

Mr. Sanjay Kumar Pathak, Standing counsel with Mr. Sunil Kumar Jha and Mr. Mayank Madhu, Advocates for UOI in item nos. 5, 8 to 160

Ms. Manisha Agarwal, CGSC, Mr. Sandeep Singh Somaria and Ms. Khushi Mangla, Advocates for UOI in item 25

Mr. Siddhartha Panda, Advocates for UOI in item 20

CORAM:

HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER

%

30.05.2024

[Physical Hearing/Hybrid Hearing (as per request)]

The Hon'ble Judge is on leave today.

List on 19.09.2024.

By order

(Court Master)

MAY 30, 2024/rk